

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:811
ANSWERED ON:19.03.2012
AMENDMENT IN TOLL TAX RULES
Gaddigoudar Shri P.C.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a proposal to amend Toll Tax Rules, 2008 is under consideration of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has evolved any mechanism in this regard;
- (d) if so, the details thereof;
- (e) whether representations of common people have also been included in this mechanism for protection of their interests; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) & (b) Yes, Madam. A proposal to amend the National Highways Fee (Determination and Collection) Rules, 2008, has been circulated to relevant Ministries for their comments.
- (c, d & e) Yes, Madam. On the basis of various inputs/recommendations from different stakeholders including associations representing stakeholders, a proposal is drafted for inter-ministerial consultations and after duly incorporating the comments of the departments/ministries consulted on the amendment proposal, the final agenda is considered by Cabinet/Cabinet Committee/Empowered Group of Ministers (EGoM) as the case may be, for their approval.
- (f) Does not arise.